

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 20-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	SPL CASE CBI	100100/2009	State CBI ACB MUMBAI Vs Ajoy Kumar Singh and 14 Others	SPP Mr. R N Sharma 1 to 7 9 to 14- Sabiha
<u>JUDGMENT</u>				
2	SPL CASE CBI	100003/2010	State CBI ACB MUMBAI Vs Rajnikant Sukhi Mahato and 2 others	SPP P.B. GAIKWAD Adv. Smt. Nipa Shah for Accused no. 1 to 3.
<u>ARGUMENTS</u>				
3	SPL CASE CBI	100092/2011	The State CBI ACB BMU Vs Benudhar Samal and 1 Anr.	SPP Mr. P.B. Gaikwad Adv. Satish Sharma
<u>CHARGE</u>				
4	SPL.CASE	285/2020	CBI ACB Vs Mohammad Husain Ajmuddin Mujawar	
<u>APPEARANCE</u>				
5	MISC APPLN CBI	100360/2018	Mahesh Lalchand Bohra @ Jaisani Vs State Of maharashtra	
6	MISC APPLN CBI	100649/2018	Abhishek K. Dadhia Vs The State	
7	MISC APPLN CBI	101605/2018	Gurpur Sudhakar Kamath Vs The State of Maharashtra CBI ACB	Shital Turakhia